

Central Administrative Tribunal
Principal Bench: New Delhi

⑧
O.A. No. 2390/92

New Delhi this the 1st day of December 1997

Hon'ble Shri K. Muthukumar, Member (A)
Hon'ble Dr. A. Vedavalli, Member (J)

1. Smt Madhu Bala
331/58A Raj Garh Colony
Gali No.7
New Delhi- 110031
2. Mr. Dinesh Kumar
331/58 A, Rajgarh Colony
Gali No. 7
New Delhi 110 031
3. Mr Rudradat Sharma
S/o Late Shri J.P. Sharma
R/o Qtr. No. 3, Block No.I
MCD Flats, Behind Model Town
New Delhi.

.....Applicants

(By Advocate: None)

-Versus-

Delhi Administration
through its Chief Secretary
Alipur Road,
New Delhi

.....Respondents

(By Advocate: None)

ORDER (Oral)

By Hon'ble Shri K. Muthukumar, Member (A)

As per the directions of the court dated 22.10.97
a fresh notice was sent to the applicant and the case was
directed to be listed on 28.11.97. However since the case
did not come on that date the case is again listed on today
i.e. 1.12.97 at Sr. No.4 in the regular matters. No-one
appears for the applicant. It was made clear on the last date ~~in~~
if the applicant fails to appear either in person or through
counsel it ~~will~~ be presumed that the applicant is no longer

interested in pursuing this case. No-one appears for the applicant today even on the second call. This application is dismissed for default and non-prosecution.

A. Vedavalli

(Dr. A. Vedavalli)
Member (J)

cc.


(K. Muthukumar)
Member (A)

(a)